

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 19/RP/2018

In

Petition No. 62/MP/2017

Subject : Petition for review of order dated 26.3.2018 in Petition No. 62/MP/2017 filed by POWERGRID NM Transmission Limited

Date of Hearing : 2.5.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Power Grid N M Transmission Ltd. (PGNMTL)

Respondents : IL & FS Tamil Nadu Power Company Ltd. and Ors.

Parties present : Shri Divyanshu Bhatt, Advocate, PGCIL
Shri S. Vallinayagam, Advocate, TANGEDCO
Ms. S. Amali, Advocate, TANGEDCO

Record of Proceedings

Learned proxy counsel for the Review Petitioner submitted that the arguing counsel in the matter is not available today and requested to adjourn the matter. Learned counsel for the Respondent, TANGEDCO had no objection in this regard. Accordingly, request was allowed by the Commission.

2. The Review Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T. D. Pant)
Deputy Chief (Law)**